DECLARATION OF ASSETS & LIABILITIES BY :-RAVI JYOTI KUMAR MEMBER OF BIHAR VIDHAN SABHA :- RAJGIR -173 (NALANDA)

I RAVI JYOTI KUMAR, SON OF: - SREE BHIM SINGH, age: -51, Vill: - DEEPNAGAR, Dist: - NALANDA (Bihar) give hereinbelow the details of the assets (immovable, Movable, bank balance, etc) of my self & my wife. Inherited ancestral agricultural, non & agricultural land, residenitial building at: - DBG/NLD/PAT, are also given below.

A Details of Immovable assets as on :- 2019-20

S. No.	DESCRIPTION	SELF		WIFE	Depentet NANDINI KASHYP (DAUTHER)	
(i)	cash	45000/-			40000/-	
(ii)	Depostit in Banks, Financial institutions & Non-banking Financial Companies. SBI Vidhan sabha, SBI Vidhan sabha, Patna M.B. Gramin Bank, State Bank Of India :- NALANDA Bank of india Bonds debentures & Shares in Companies, Mutual Fund	2,06,133/- 3,15,355/-		S00000/- (UTI)	400000/- (UTI)	
	Companies, Mutual Fund	1. ICICI Direct.com.	Qty.	Rate		-
		Dish Tv India Ipat India Nagarjun Telijan Tata Televetion	150 100 20 200	62.90 22.30 26.90 15.40		
		2. ANAD RATHI.COM	Qty	Rate		1000
		Nagarjun Fatilaljar Birla EIR RNRL Relenece Power	500 500 100 25	29.90 14.50 114.90		
		5. IFCI 6. SBTL 7. WWIL 8. T.V-18	100 500 100 100	50.15 8.55 76.20 46.40		
		9. Spile Jet 10. Unifi Intertenm	100 2500	10.10		
		3. UTI SIP-5000/M 4. LIC M/F-50000/- 5. Relince M/F-15000 6. TATA M/F-15000				



(iii)	Other Financial Instrument, Nss, Postal Savings, LIC ets. KVS KVP	L8DD985707, 67EE048695	7	जीवन सुकन्या (SBI)
	SBI Life LIC Lic Bajaj alonze	1. PLI-BH/323443-CS 2. ICICI-11036660, 25000 P/A 3. LIC JEEVAN SARAL-125610341, 12010 P/A 4. UTI Insurance 5. UTI M/F – 100000/	30000/-	
(iv)	Moter Vehicles	1. <u>BR-21M</u> 6002 2. <u>BR-1PE</u> 6002		
(V)	Jewellery (Details of Weight & Value)	1. 150 Gram Gold 2. Diamond Ring	180 Gram Go 680 Gram Sil	300 Gram Gold 1 Kg Silver 50 Gram Diamond
(vi)	Revolver	1. UNI NO051840027908762016 2. UNI NO051440006313332015		
(vii)	Other Assets, such as values of claims/interest	1. VIDEO CAMERA 2. STELL CAMERA 3. TV 4. WATCH	WATCH	

PATNA

Sign. RAVI JYOTI KUMAR

B. Details of Immovable assets as on :- 2019-20

S. No.	DESCRIPTION	SELF	WIFE	DEPENTENT
(1)	Agriculturral Land Location (s)	1. Khatta No-399, khesra No864		
	Extent (Total Measurement) Current matket Value	Darbhanga, (4 कटटा 4 घ्र)		
		2. khatta No578, khesra No5732		
		Nalanda		
		(3 ¹ / ₂ কর্তা)		
		1000000/-	1300	
		3. Khatta No301, Khesra No2536		
		Nalanda		
		(3-125 \$0) 200000/-		
(ii)	Non-Agricultural Land	NILL		
	Location (s)	-		
	Survery (Khata) number (s) Extent (Total meas	ureme		
(iii)	Bulldngs (Commercial & Residential) Location : Residential (a)&(b)	मकान स्राता— 578		
	Survey (Khata) Number (s)	खेसरा- 5732 तीन रूम का दो मंजिल		
	Extent (Total measurement) current market value	पक्का मकान एक कट्ठा में।		
(iv)	House/Apartments ets.			Khatta NO1129
,,	Location	1. Adampur, Danapur		Khesra No2153
	Survey number (s)	Patna Na 02		(9 धूर) मकान
	Extent (Total measurement) Current market value	khatta No03, Tauzi No5062		
		2. 120159.tt (Under	-	
		Construction) 3. 24,26,020/-	-	
		3. 24,20,020/-		
(v)	Others	3. 24,20,020 -		

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*I give hereinbelow the details of my liabilities/overdues to Poblic finanacial institution and government dues: as on dated :-2019-20

S.No.	Name and address of Bank/Financial institution (s) Department (a)	SBI Vidhan Sabha Patna.
(a) (i)	Loans from Banks:	100000/- Vehicles. (SBI, Bihar Vidhan Sabha)
(ii)	Loans from financial institution	NILL
(iii)	Government dues:-	NILL
	(a) Bihar Vidhan sabha	NILL
	(b) Telephone office, Patna	NILL
	Others	NILL
(b) (i)	Income Tax including surcharge (Also) indicate the assessmetn Year upto which incom Tax Retun filed. Give also Permanent Account Number (PAN)	I/T Repend (2019-20) PAN NOAFHPK0953N AADHAR NO343259051248
(ii)	Wealth Tax (Also indicate the assessment Year upto which wealth Tax return files.)	NILL
(iii)	Sales Tax (Only in case of proprietary business)	NILL
(iv)	property Tax	As Per Land Tax

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